

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1785
TO BE ANSWERED ON 30/07/2015

NGO UNDER CAPART

1785. SHRIMATI SAKUNTALA LAGURI:
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of Non-Governmental Organisations (NGOs) against whom CAPART has taken action during the last three years along with the number of such NGOs which have gone to the Court against that action;
- (b) the time since when these cases are pending in the Courts;
- (c) whether the review of the works/ actions to be carried out regarding the said cases has been done, if so, the outcome thereof and if not, the reasons therefor; and
- (d) the corrective steps taken by the Government in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a): There is no NGO who has gone to the court against which CAPART has taken action during the last 3 years and current financial year.

(b)to (d): Not applicable in view of (a) above.
